

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

CRL.M.P. NOS.3655-3656/2015

IN

CRIMINAL APPEAL NO(S) . 1240-1241/2010

MD. JAMILUDDIN NASIR

Appellant(s)

VERSUS

STATE OF WEST BENGAL

**Respondent(s)/
Applicant(s)**

WITH

CRL.M.P. NOS. 3653-3654/2015

IN CRIMINAL APPEAL NO(S) . 1242-1243/2010

O R D E R

Heard learned counsel for the parties.

**These Criminal Miscellaneous Petitions are
allowed in terms of prayer 'a' in these
Criminal Miscellaneous Petitions. Necessary
corrections may be carried out accordingly.**

**.....J.
[FAKKIR MOHAMED IBRAHIM KALIFULLA]**

**.....J.
[SHIVA KIRTI SINGH]**

**NEW DELHI;
APRIL 10, 2015.**